

credit will be carried over. I would have to look into each case to give the correct answer for each case.

Shri Hem Barua: May I know if it is because of this lack of capacity, enthusiasm and foresight and vision on the part of the Government to utilise the loans that certain creditor countries, the world bank and the international loan giving agencies are showing shyness today in giving us more aid in order to finance our Fourth plan?

Shri Sachindra Chaudhuri: I deny the first part of the question, namely, that there has been incapacity, this, that and the other. As for the second part, that there has not been utilisation for this reason, I do not accept that either, and as I said earlier on, so far as certain agencies are concerned, they are certainly looking into the question of performance. But that is not entirely confined to India. We are looking into the question of performance by every borrowing country which receives aid, whether it be Ghana or any other country, African or Asian country. We are trying to apply the same principle; to that extent they are doing it in India also.

Shrimati Savitri Nigam: May I know how far this is correct: that among all the foreign loans we receive, the rate of interest, the service charges and also the conditions of repayment of interest whether the loans are utilised or not utilised from the day the contract is signed, all these are the worst in respect of the loans we get from America?

Shri Sachindra Chaudhuri: That is not correct.

Shri Priya Gupta: The Minister has said that about 25 per cent of the loans remain unutilised; definitely this must be the average figure of all the loans taken together. May I know if there is any such loan on which not a single per cent has been

utilised or more than 50 per cent remains unutilised, and what are those particular projects and the loans?

Shri Sachindra Chaudhuri: I require notice for that.

Mr. Speaker: Next question.

Shri Priya Gupta: Mr. Speaker, Sir, could it be laid on the Table? May I request you to get this information which is sought and ask the Finance Minister to lay the answer on the Table?

Shri Sachindra Chaudhuri: As I said, I would like to have notice of the question; now the notice has been given; either it will be put on the Table or the answer will be given.

Shri Priya Gupta: Should I put another question? (*Interruption*).

Mr. Speaker: Order, order. There ought to be no discussion.

Next question.

Security Paper Mill

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*335. **Dr. M. M. Das:**
Shri Bhagwat Jha Asad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Finance be pleased to state:

(a) whether construction of the Security Paper Mill, which is likely to start production towards the end of the current financial year is proceeding according to the schedule;

(b) if not, the reasons therefor and when the construction is likely to be completed; and

(c) whether all the raw materials for the production of currency and bank note paper to be produced in the Mill are available in India?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):
(a) Yes, Sir. If no unforeseen contingencies arise, the trial runs of the

first two machines is expected to commence by the end of March, 1967 and of the remaining two machines by end of June, 1967.

(b) Does not arise.

(c) A substantial portion of the raw materials is available in India.

Dr. M. M. Das: May I know what was the total amount of foreign exchange that was required to set up this mill and from what country was it made available?

Shri L. N. Mishra: We have entered into a collaboration agreement with Messrs Portals, Ltd., of the United Kingdom.

Dr. M. M. Das: What is the foreign exchange?

Shri L. N. Mishra: I would like to have notice about the exact amount.

Dr. M. M. Das: May I know whether the production of this mill will be just sufficient to meet our own demands or there will be some surplus for export?

Shri L. N. Mishra: I do not think it will be able to meet our full requirements; there is no question of surplus at this stage.

श्री म० ला० द्विवेदी: मुझे आश्चर्य है कि इस प्रश्न की सूचना एक महीने पहले दी गई थी और मंत्री महोदय से यह अपेक्षा की जाती थी कि सदस्य लोग जो प्रश्न पूछेंगे उसके उत्तर वे तैयार रखेंगे, परन्तु उन्होंने अभी अपने उत्तर में कह दिया कि इस के लिए नोटिस चाहिए, क्या यह सूचना ये यहाँ पर दे नहीं सकते थे ? मैं जानना चाहता हूँ कि इस सिन्थोरिटी पेपर मिल में जो कागज बनेगा, क्या उसके लिए सभी माल इस देश में उपलब्ध होगा, या विदेशों से आयेगा ? यदि विदेशों से आयेगा तो किस हद तक आयेगा ? जिस फर्म को आपने इमर्समिल का कान्ट्रैक्ट दिया है, उसको हमें कितना कमीशन देना पड़ेगा ?

श्री म० ला० द्विवेदी: माननीय सदस्य गुरुसे में आ गये । जो आवश्यक सूचना है वह मेरे पास उपलब्ध है । उन्होंने रकम जानना चाहा था, जिसके लिए मुझे नोटिस की जरूरत थी । जहाँ तक रा-मैटीरियल का सवाल है, बहुत सी मामूली देश में उपलब्ध हैं, लेकिन कुछ बाहर से मंगानी पड़ेगी, जैसे—मलेमीन, रेसिनसाइड, जिलेटिन, सिन्थोरिटी थोड घ्रादि । जिलेटिन कुछ दिनों के बाद जबलपुर में बनना शुरू हो जायगा, लेकिन दो-तीन चीजें बाहर से मंगानी होंगी । बाकी चीजें देश में उपलब्ध हैं ।

श्री म० ला० द्विवेदी एक बात यह भी पूछी थी कि जिस विदेशी फर्म से ठेका किया है, उसको कितनी कमीशन मिलेगी ?

श्री म० ला० द्विवेदी: ठेका तो बनाने वाले को दिया है, लेकिन सामान जो आयेगा, वह ट्रेण्डर से मंगाया जायगा ।

Shri S. C. Samanta: Some indigenous materials were being experimented upon in the research laboratory for the raw material for this mill. May I know what is the result?

Shri L. N. Mishra: Within the country we are having cotton rags and hemp required for the manufacture of bank note paper; they are available in India and their procurement also is in progress within India. As regards the other materials, we have to import them from outside. I have mentioned that in reply to Shri Dwivedi.

Shri Hari Vishnu Kamath: This mill is situated in Hoshangabad.

Shri L. N. Mishra: In your constituency.

Shri Hari Vishnu Kamath: That is why I am acquainted with it very well. Is it a fact that some essential machinery, which was secured from

abroad, was lying in Bombay for months and months and took a long time for it to be transported to Hoshangabad for erection and also the contractor, who was given the contract for construction work of the building, abnormally delayed his work; if so, what action has been taken against him?

Shri L. N. Mishra: It is a fact that there has been undue delay in the erection and construction of the plant.

Shri Hari Vishnu Kamath: What are the reasons?

Shri L. N. Mishra: It is also true that there was delay in arrival in time of some of the plant, specially the super economic boilers and connector installations came late; but installation is in progress now.

Shri Hari Vishnu Kamath: What action has been taken against those responsible? Is any action being contemplated?

Shri L. N. Mishra: If there has been undue delay, the department will take action; but so far I have no information about that.

Shri Hari Vishnu Kamath: Sir, there is a contradiction. A little earlier he said that there has been delay and now he says that there is no undue delay. I cannot make any head or tail of it; can you? Can you help us, Sir?

Mr. Speaker: He has said that some machinery was received late and if there has been some delay action will be taken.

Shri Hari Vishnu Kamath: He has admitted that there was delay.

Mr. Speaker: That delay was in the erection of the mill.

Shri L. N. Mishra: Sir, we have not taken kindly to the whole thing and

we are not happy with the performance of the contractor.

Shri Hari Vishnu Kamath: Now the cat is out.

Shri L. N. Mishra: There have been some unforeseen reasons. The schedule that was finalised was lacking in some respects; for example, they did not take into account the monsoon and the want of proper transport.

Mr. Speaker: The question is whether it had been lying for a long time at the Bombay Port.

Shri L. N. Mishra: That I cannot say, but some of the machines came late and were not transported in time. That is a fact.

Mr. Speaker: Was the contractor responsible and is any action being taken?

Shri L. N. Mishra: That we will find out.

Shri Ranga: Sir, look at the slipshod manner in which answers are given which help the officers. First of all he admitted that there was delay. Then where was the warrant for the Minister to say that there was no undue delay? When he makes that kind of statement here, how will they take action against the officers responsible for the delay?

श्री हुकम चन्द कश्यप : ठेकेदार के खिलाफ कोई कार्यवाही की ? सरकार की लापरवाही के कारण कितनी हानि हुई है ? क्या उसके बारे में कोई इनकवायरी कराई गई ?

अध्यक्ष महोदय : जवाब सब दे दिया है ।

श्री हुकम चन्द कश्यप : उत्तर पूरा नहीं दिया ।

अध्यक्ष महोदय : नैबरटै क्वेश्चन